

**F. No. 296/4/2018- CX-9**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs

**Office Memorandum**

New Delhi, dated the **08.01.2018**

**Subject:-Weekly Report in respect of important developments in CBEC for the week -01.01.18 to 05.01.18 reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week -01.01.18 to 05.01.18.

**1. Administrative Changes:-**

- Order regarding transfer of Shri P.V.N. Suresh Babu, IRS (C&CE:1993), Commissioner from Calicut GST & CX to Thane (Appeals) GST & CX has been issued vide Office Order No. 01/2018 dated 03.01.2018.
- Order regarding placement of services of two IRS (C&CE) Group 'A' officers to Department of Commerce consequent upon their selection for appointment as Joint Development Commissioner in Kandla SEZ and Bangalore Cluster SEZ has been issued vide Office Order no.02/2018 dated 04.01.2018.
- Order regarding posting of 3 IRS (C&CE) Group 'A' officers as OSD (TRU), CBEC on loan basis, has been issued vide Office order No.03/2018 dated 04.01.2018.

**2. Legislative Changes:-**

- Notification No.01/2018-Cus, dated 05.01.2018 has been issued to amend notification No.82/2017-Customs dated 27.10.2017 to amend the effective rate of customs duty of tariff item 6001 9200.
- Notification No.02/2018 dated 05.01.2018 has been issued to amend notification No.50/2017 dated 30.06.2017 so as to exclude petroleum coke from the purview of concessional 5% Basic Customs duty (BCD).
- Notification No.01/2018 -Cust- (N.T.) dated 04.01.2018 has been issued for exchange rates.
- Notification No.02/2018 -Cust-IV (N.T.) dated 05.01.2018 issued for amendment in Notification ICDs. Gateways Ports & Vice Versa.
- Notification No. 01/2018-Central Tax dated 01.01.2018 has been issued to further amend notification No.8/2017-Central Tax so as to prescribe effective rate of tax under composition scheme for manufacturers and other suppliers.

(Hemambika R.Priya)  
Commissioner(Coordination)

1. Chairperson, CBEC
2. Member (Customs)
3. Member (Admn)
4. Member(GST)
5. Member(Budget)
6. Member(IT)
7. Member(CX, ST & Legal)

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